

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)




ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Vikram Bakshi

V/s.

M/s. Connaught Plaza Restaurants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

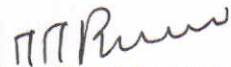
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Tejas Karia	} Adv.	Counsel for Petitioners.	
2.	Karan Mehra			
3.	Pritpal Singh Nijjar			
4.	Manavendra Mishra			
1.	MR. SATYAJIT SARNA	} ADV	Counsel for Resp No. 8	
2.	MR. MOHIT NEGI			
1.	Ms. S. K. Dubey	} Adv.	Counsel for Resp. No. 10.	
2.	Ms. Anand M. Mishra			

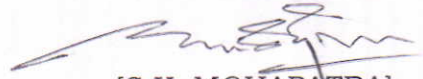
P.T.O.

ORDER

All respondents shall file short written statements by 21.10.2016 with a copy in advance to the petitioner.

To come up for arguments in rebuttal on 24.10.2016.


[CHIEF JUSTICE M.M. KUMAR]
PRESIDENT


[S.K. MOHAPATRA]
MEMBER[T]

20.10.2016
[ravi]